

161 CWP-13595-2023

SAURAV ALIAS KITTU TANK
VS
HOME SECRETARY, UT CHD. AND ANR.

Present: Mr. Raina Godara, Advocate
for the petitioner.

The Chandigarh Administration issued an advertisement (Annexure P-10) for recruitment to the post of Constable (Executive). The petitioner who belongs to the Transgender Category made an attempt to fill an online application form but since there was no option with regard to the transgender category, the form could not be filled. A representation dated 02.06.2023 (Annexure P-12) was submitted by the petitioner which yielded no result.

Learned counsel for the petitioner submits that the petitioner is well-qualified and is desirous of participating in the selection process for the recruitment of Constable (Executive) in the Chandigarh Police but on account of no category of transgender being available, has not been able to apply.

Notice of motion.

On the asking of the Court, Ms. Neil Roberts, Advocate who is present in the Court accepts notice on behalf of the respondents No.1-UT Chandigarh.

List on 31.07.2023.

In the meantime, it is ordered that in case the petitioner submits an online application form mentioning his category as a transgender, the same shall be accepted and thereafter considered by the appropriate authority in accordance with its own rules.

(VIKRAM AGGARWAL)
JUDGE

21.06.2023
Prince Chawla